

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/57(KB)2014  
COMP.APPL/125(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BIVA PYNE &amp; ORS VS CAMPERDOWN PRESSING CO. LTD &amp; ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Deepnath Roy Chowdhury, Adv. : For Petitioners  
Mr. Sourav Sengupta, Adv.  
Mr. Aman Bait, Adv.  
Mr. Bhaskar Dwivedi, Adv.

Mr. Sayamantak Banerjee, Adv. : For R9  
Mr. Subhra Das, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. It is stated that there is a change of advocate on record and therefore, some time is required to pursue the documents.
3. Post this matter for final arguments on **27/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**